

Nomination of cases by Hon'ble the Acting Chief Justice on 17.06.2016

Sl no.	Case details	Nominated to-	File delivered in section
Appropriate Court dealing with such matters			
1	Crl.W,P. - 12330/2016 (Correction Application) with Nomination Application – 189627/2016	Appropriate Court dealing with such matters	Writ C-II (Crl.) Section on 18.06.2016
2	W. P. - 28851/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 18.06.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
18.06.2016